

Diphtheria Cases in Delhi

*764. **Dr. Sushila Nayar:** Will the Minister of Health be pleased to state:

(a) the number of diphtheria cases in Delhi every year during the last three years and how many of them proved fatal;

(b) the money spent on the curative and preventive treatment of diphtheria cases during the same proved fatal;

(c) whether any proposals have been received to introduce diphtheria immunisation for all children in view of the low cost and better results of diphtheria immunisation?

The Minister of Health (Shri Karmarkar): (a) and (b). Information is being collected and will be laid on the Table of the Sabha in due course.

(c) No.

Integral Coach Factory, Perambur

*766. **Shrimati Parvathi Krishnan:** Will the Minister of Railways be pleased to state:

(a) whether incentive bonus scheme has been introduced in the Integral Coach Factory, Perambur;

(b) if so, how many departments are covered by the scheme;

(c) the number of workers covered by the scheme; and

(d) whether the scheme has yielded favourable results?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, a start has been made with effect from 2-1-1960.

(b) The Scheme has been introduced in the Turret and Capstan Section of the Machine shop but it will be progressively extended to cover all the production shops in the factory.

(c) The number of workers covered so far is 51.

(d) It is too early to offer any comments.

Betwa Bridge at Nautghat (Uttar Pradesh)

*776. **Dr. Sushila Nayar:** Will the Minister of Transport and Communications be pleased to state:

(a) whether a decision has been taken to construct a bridge over the river Betwa at Nautghat in Jhansi District of Uttar Pradesh;

(b) if so, the amount of assistance given by the Government of India for this project; and

(c) when this project is expected to be completed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes, Sir.

(b) Rupees eight lakhs.

(c) The detailed estimate is being prepared by the Government of Uttar Pradesh in consultation with the Government of Madhya Pradesh. The work will be started after the estimate has been approved by the Government of India. The project is expected to take three years to complete after its commencement.

Ticketless Travel

*777. **Shri P. C. Borooah:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that several people, including some constables, were injured on the 19th February, 1960 near Sijua when a group of students attacked and threw stones on a bus in a bid to rescue some persons arrested on a charge of travelling without tickets on the Eastern Railway; and

(b) if so, the details thereof?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) No Sir. Only 2 police constables sustained injuries as a result of stone throwing by students.

(b) On 19-2-60, a cross country check was organised with the Special Railway Magistrate of Dhanbad to raid train No. 2 DC by surprise at Angar Patra Halt on Chandrapura-Dhanbad section of Eastern Railway. During the course of the raid, about 12 students were found travelling without tickets and on their refusal to pay the fare and penalty, they were handed over to the police for realisation of necessary railway dues. While these students were being taken by buses from Angar Patra Halt to Dhanbad, they were stopped by a large number of other students reported to be studying in Gandhi Smarak Vidyalaya, Sijua P.O. Dhanbad, and stones were thrown on the buses. Some glass panes of the buses were broken and 2 police constables sustained injuries. The ticketless passengers were fined by the Railway Magistrate and subsequently let off on realisation of the Railway dues.

Small Turbines

*779. **Shri Ram Krishan Gupta:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 670 on the 8th December, 1959 and state:

(a) whether Government have since examined the designs of small turbines to produce small quantities of electricity; and

(b) if so, the result thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The designs are still under examination.

(b) Does not arise.

P. and T. Advisory Committees in Uttar Pradesh

935. **Shri Goray:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 287 on the 20th November, 1959 and state:

(a) whether it is a fact that no non-congressman has been appointed to any of the Telephone Advisory Committees and State Post and Telegraph

Advisory Committees in Uttar Pradesh; and

(b) if so, the reasons therefor?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) Yes.

(b) The members of Parliament on these Committees are nominated in consultation with the Minister for Parliamentary Affairs. The members of Legislative Assembly are nominated on the recommendations of the State Government.

The members are replaced from time to time on expiry of their terms.

Leprosy Control Scheme

936. **Shri D. C. Sharma:** Will the Minister of Health be pleased to state the total allocation made to Punjab for 1959-60 under the Leprosy Control Scheme and the total amount spent by the Punjab State Government for the control of leprosy upto the end of 1959 since the beginning of the Second Five Year Plan period?

The Minister of Health (Shri Karmakar): A sum of Rs. 21,000 has been tentatively allocated to the Punjab State as Central assistance for the Leprosy Control Scheme for the year 1959-60.

The total expenditure incurred by the Government of Punjab for the Control of Leprosy from the beginning of the Second Five Year Plan upto the end of 1959 comes to Rs. 1,60,925.

Water Supply in Mehrauli, Delhi

937. **Shri Pramathanath Banerjee:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that about 13,000 residents of Mehrauli (Delhi) will get filtered water by the end of the current financial year;

(b) whether it is also a fact that the remaining 8,000 residents of the town will be provided filtered water only next year; and